## Annexure-9

## Name of the corporate debtor: HIGHLAND AUTOMOBILES PRIVATE LIMITED; Date of commencement of CIRP: 15.02.2024 List of creditors as on: 20.05.2024 In accordance with Section 25(2) (e), IBC,2016

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

|        | 7,54,30,1        | Details of claim received |                | Details of claim admitted |                 |  |                                   |                        | THE THE                     |   |                              |  |             |
|--------|------------------|---------------------------|----------------|---------------------------|-----------------|--|-----------------------------------|------------------------|-----------------------------|---|------------------------------|--|-------------|
| Sl.No. | Name of creditor | Date of<br>receipt        | Amount claimed | Amount of claim admitted  | Nature of claim | Amount<br>covered by<br>security<br>interest | Amount<br>covered by<br>guarantee | Whether related party? | Amount of continge nt claim | Amount of<br>any mutual<br>dues, that<br>may be set-<br>off | Amount of claim not admitted | Amount of claim<br>under verificati on | Remarks, if |
| -      | -                | -                         |                | -                         | -               | -  | -                                 |                        | -                           | -   | -                            | -                                      | -           |

